

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 3914
TO BE ANSWERED ON FRIDAY, AUGUST 10, 2018
SHRAVANA 19, 1940 (SAKA)

Disinvestment of Loss Making PSUs

3914. Shri K. PARASURAMAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government is going to reconsider its policy regarding loss making Public Sector Undertakings (PSUs) which are the temples of India and such enterprises were not to be evaluated entirely from the profit angle and if so, the details thereof;
- (b) whether the Government has prepared bailout package for such loss making PSUs for the last three years; and
- (c) if so, the details thereof and the total number of expenditure met out by the Government in this issue and the total revenue gained by the Government due to disinvestment of loss making companies?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

(a): Department of Public Enterprises (DPE) had issued guidelines on 29.10.2015 on revival / restructuring of CPSEs. As per these guidelines, the Administrative Ministries/ Departments concerned are responsible for monitoring the performance of CPSEs functioning under them and taking timely redressal measures for revival/ restructuring/ disinvestment/ closure of sick/ loss making CPSEs in consultation with stakeholders and after obtaining the approval of the competent authority, implement the plans.

(b) & (c): As per the exigency of the case, the Administrative Ministries/ Departments take appropriate measures for revival/restructuring/closure of the sick/ loss making CPSEs.
